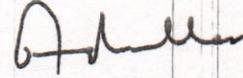


**Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Jammu/Srinagar**

Notification
Jammu, the 18th May, 2020

s.o 169 - In exercise of the powers conferred by Section 98 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor is pleased to appoint Dr. Bodh Raj Dubb, Medical Officer, Homeopathy, as an authority for discharging the functions of the Board of Jammu and Kashmir Homeopathy System of Medicine under the Homeopathy Central Council Act, 1973, till any law is enacted in this behalf.

By Order of the Lieutenant Governor.



(Atal Dulloo) IAS
Financial Commissioner
Health and Medical Education Department

No:- HD/Legal/Genl/MR-01/2020
Copy to the:-

Dated: ~~18~~ 05-2020

- 01/ Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
- 02/ Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 03/ Secretary to the Government, General Administration Department.
- 04/ Secretary to the Government, Law, Justice & Parliamentary Affairs Department.
- 05/ Director Indian Systems of Medicine, J&K, Jammu.
- 06/ Director Archives, Archaeology & Museums J&K, Jammu.
- 07/ OSD to Advisor (B) Incharge Health and Medical Education.
- 08/ Dr. Bodh Raj Dubb, Medical Officer Homeopathy, Indian System of Medicines.
- 09/ Pvt. Secretary to the Financial Commissioner, Health and Medical Education Department.
- 10/ Incharge Website
- 11/ Concerned file.